

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:416

ANSWERED ON:14.08.2007

DROUGHT RELIEF

Nayak Shri Ananta;Singh Shri Dushyant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the drought, floods and cyclone related problems have been included under Disaster Management Programme;
- (b) if so, the details thereof; and
- (c) the steps taken to provide relief and rehabilitation to the persons affected by recent floods drought and cyclone?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a) to (c): Relief assistance in the wake of natural calamities is provided to the States under the Schemes of Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF). The calamities of drought, floods and cyclone are included in the list of identified calamities in the wake of which relief is provided as per extant items and norms of assistance.

Provision of relief and rehabilitation to the people affected by natural calamities including floods, drought and cyclone, is primarily the responsibility of the concerned State Governments. Government of India supplements the efforts of the State Governments by providing logistic support and financial assistance. Logistic support is provided by the Government of India to the affected States in terms of deployment of Army columns, IAF helicopters, Naval boats & Personnel from National Disaster Response Force(NDRF) battalions as well as provision of transportation of drinking water and fodder to the drought affected areas. The Government of India provides financial assistance to the affected States by way of release of Central contribution to the Calamity Relief Fund of the respective States. Additional financial assistance is also provided in the wake of calamities of severe nature from NCCF after following the laid down procedure.

For the year 2007-08 the allocation of CRF is Rs.4258.85 crore out of which 75% amounting to Rs.3194.14 crore is share of GOI. Out of 50% share of GOI amounting to Rs.1597.07 crore due to be released in June 07, Rs1412.49 crore has already been released to States for relief/ rescue work. In addition, on the request of the State Governments, second installment of Central share of CRF has been released in advance to Andhra Pradesh (Rs.142.25 crore), Karnataka (Rs.47.40 crore) and Kerala (Rs.35.35 crore).